

an>

Title: Papers laid on the Table of the House by Ministers/members.

HON. SPEAKER: The House will now take up Papers to be laid on the Table of the House.

THE MINISTER OF FINANCE, MINISTER OF CORPORATE AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI ARUN JAITLEY):
Madam, I beg to lay on the Table:-

(1) A copy of the Annual Report and Audited Accounts (Hindi and English versions) of the Institute of Chartered Accountant of India published in Notification No. 1-CA(5)/65/2014 in Gazette of India dated 29th September, 2014, under Section 30B of the Chartered Accountants Act, 1949.

[Placed in Library, See No. LT 1404/16/14]

(2) A copy of the Annual Report and Audited Accounts (Hindi and English versions) of the Institute of Company Secretaries of India published in Notification No. F. No. 104/34/Accts. in Gazette of India dated 25th September, 2014, under Section 40 of the Company Secretaries Act, 1980.

[Placed in Library, See No. LT 1405/16/14]

(3) A copy of the Annual Report and Audited Accounts (Hindi and English versions) of the Institute of Cost Accountants of India published in Notification No. G/18-CWA/9/2014 in Gazette of India dated 24th September, 2014, under Section 40 of the Cost and Works Accountants Act, 1959.

[Placed in Library, See No. LT 1406/16/14]

(4) A copy of the Competition Commission of India (Procedure for Engagement of Experts and Professionals) Amendment Regulations, 2014 (Hindi and English versions) published in Notification No. A-12015/1/2014-HR/CCI in Gazette of India dated 24th November, 2014 under sub-section (3) of Section 64 of the Competition Act, 2002.

[Placed in Library, See No. LT 1407/16/14]

(5) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of Section 469 of the Companies Act, 2013:-

- (i) The Companies (Declaration and Payment of Dividend) Amendment Rules, 2014 published in Notification No. G.S.R. 397(E) in Gazette of India dated 12th June, 2014.
 - (ii) The Companies (Miscellaneous) Rules, 2014 published in Notification No. G.S.R. 506(E) in Gazette of India dated 18th July, 2014.
 - (iii) The Companies (Specification of definitions details) Amendment Rules, 2014 published in Notification No. G.S.R. 507(E) in Gazette of India dated 18th July, 2014.
 - (iv) The Companies (Management and Administration) Second Amendment Rules, 2014 published in Notification No. G.S.R. 537(E) in Gazette of India dated 24th July, 2014.
 - (v) The Companies (Meetings of Board and its Powers) Second Amendment Rules, 2014 published in Notification No. G.S.R. 590(E) in Gazette of India dated 14th August, 2014.
 - (vi) The Companies (Corporate Social Responsibility Policy) Amendment Rules, 2014 published in Notification No. G.S.R. 644(E) in Gazette of India dated 12th September, 2014.
 - (vii) The Companies (Appointment and Qualification of Directors) Amendment Rules, 2014 published in Notification No. G.S.R. 671(E) in Gazette of India dated 18th September, 2014.
 - (viii) The Companies (Audit and Auditors) Amendment Rules, 2014 published in Notification No. G.S.R. 722(E) in Gazette of India dated 14th October, 2014.
 - (ix) The Companies (Accounts) Amendment Rules, 2014 published in Notification No. G.S.R. 723(E) in Gazette of India dated 14th October, 2014.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 1408/16/14]

(7) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 467 of the Companies Act, 2013:-

- (i) G.S.R. 568(E) published in Gazette of India dated 7th August, 2014 making certain amendments in Schedule VII of Companies Act, 2013.
- (ii) G.S.R. 627(E) published in Gazette of India dated 29th August, 2014 making certain amendments in Schedule II of Companies Act, 2013.
- (iii) G.S.R. 741(E) published in Gazette of India dated 24th October, 2014 making certain amendments in Schedule VII of Companies Act, 2013.

[Placed in Library, See No. LT 1409/16/14]

(8) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 470 of the Companies Act, 2013:-

- (i) The Companies (Removal of Difficulties) Fifth Order, 2014 published in Notification No. S.O.1820(E) in Gazette of India dated 11th July, 2014.
- (ii) The Companies (Removal of Difficulties) Sixth Order, 2014 published in Notification No. S.O.1894(E) in Gazette of India dated 24th July, 2014.
- (iii) The Companies (Removal of Difficulties) Seventh Order, 2014 published in Notification No. S.O.2226(E) in Gazette of India dated 4th September, 2014.

[Placed in Library, See No. LT 1410/16/14]

(9) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 642 of the Companies Act, 1956:-

- (i) The Company Law Board (Fees on Applications and Petitions) Amendment Rules, 2014 published in Notification No. G.S.R. 772(E) in Gazette of India dated 3rd November, 2014.
- (ii) The Companies (Central Government's) General Rules and Forms Amendment Rules, 2014 published in Notification No. G.S.R. 815(E) in Gazette of India dated 18th November, 2014.

[Placed in Library, See No. LT 1411/16/14]

(10) A copy of the (Hindi and English versions) of the Mid-Year Economic Analysis, 2014-2015, under sub-section (1) of Section 7 of the Fiscal Responsibility and Budget Management Act, 2003.

[Placed in Library, See No. LT 1412/16/14]

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): Madam, I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the Aeronautical Development Agency, Bangalore, for the year 2013-2014, alongwith Audited Accounts.
- (2) Statement regarding Review (Hindi and English versions) by the Government of the working of the Aeronautical Development Agency, Bangalore, for the year 2013-2014.

[Placed in Library, See No. LT 1413/16/14]

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Mahatma Gandhi Institute of Medical Sciences and Kasturba Hospital, Wardha, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mahatma Gandhi Institute of Medical Sciences and Kasturba Hospital, Wardha, for the year 2013-2014.

[Placed in Library, See No. LT 1414/16/14]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Biologicals, Noida, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Biologicals, Noida, for the year 2013-2014.

[Placed in Library, See No. LT 1415/16/14]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Tuberculosis and Respiratory Diseases, New Delhi, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Tuberculosis and Respiratory Diseases, New Delhi, for the year 2013-2014.

[Placed in Library, See No. LT 1416/16/14]

(4) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the HSCC (India) Limited, Noida, for the year 2013-2014.
- (ii) Annual Report of the HSCC (India) Limited, Noida, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1417/16/14]

(5) A copy each of the following Annual Reports (Hindi and English versions) for the year 2013-2014 alongwith Audited Accounts in respect of the following centres:-

- (i) Population Research Centre (Institute for Social and Economic Change), Bangalore.

[Placed in Library, See No. LT 1418/16/14]

- (ii) Population Research Centre (Maharaja Sayajirao University of Baroda), Vadodara.

[Placed in Library, See No. LT 1419/16/14]

- (iii) Population Research Centre (Utkal University), Bhubaneswar.

[Placed in Library, See No. LT 1420/16/14]

- (iv) Population Research Centre (Centre for Research in Rural and Industrial Development), Chandigarh.

[Placed in Library, See No. LT 1421/16/14]

- (v) Population Research Centre (Punjab University), Chandigarh.

[Placed in Library, See No. LT 1422/16/14]

- (vi) Population Research Centre (Institute of Economic Growth), Delhi.

[Placed in Library, See No. LT 1423/16/14]

- (vii) Population Research Centre (JSS Institute of Economic Research), Dharwad.

[Placed in Library, See No. LT 1424/16/14]

- (viii) Population Research Centre (Gandhigram Institute of Rural Health and Family Welfare Trust), Gandhigram.

[Placed in Library, See No. LT 1425/16/14]

- (ix) Population Research Centre (Guwahati University),
Guwahati.
[Placed in Library, See No. LT 1426/16/14]
- (x) Population Research Centre (University of Lucknow),
Lucknow.
[Placed in Library, See No. LT 1427/16/14]
- (xi) Population Research Centre (Patna University), Patna.
[Placed in Library, See No. LT 1428/16/14]
- (xii) Population Research Centre (Gokhale Institute of
Politics and Economics), Pune.
[Placed in Library, See No. LT 1429/16/14]
- (xiii) Population Research Centre (Dr. Harisingh Gour
University), Sagar.
[Placed in Library, See No. LT 1430/16/14]
- (xiv) Population Research Centre (Himachal Pradesh
University), Shimla.
[Placed in Library, See No. LT 1431/16/14]
- (xv) Population Research Centre (University of Kashmir),
Srinagar.
[Placed in Library, See No. LT 1432/16/14]
- (xvi) Population Research Centre (University of Kerala),
Thiruvananthapuram.
[Placed in Library, See No. LT 1433/16/14]
- (xvii) Population Research Centre (Mohanlal Sukhadia
University), Udaipur.
[Placed in Library, See No. LT 1434/16/14]
- (xviii) Population Research Centre (Andhra University),
Visakhapatnam.
[Placed in Library, See No. LT 1435/16/14]

(6) A copy each of the Review (Hindi and English versions) by the Government of the working of the above mentioned Population Research Centres, for the year 2013-2014.

[Placed in Library, See No. LT 1436/16/14]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the National Health Systems Resource Centre, New Delhi, for the year 2013-2014.
(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Health Systems Resource Centre, New Delhi, for the year 2013-2014, together with Audit Report thereon.
(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Health Systems Resource Centre, New Delhi, for the year 2013-2014.
[Placed in Library, See No. LT 1437/16/14]
- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Pasteur Institute of India, Coonoor, for the year 2013-2014, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pasteur Institute of India, Coonoor, for the year 2013-2014.

[Placed in Library, See No. LT 1438/16/14]

(9) A copy each of the following Notifications (Hindi and English versions) under Section 32 of the National Institute of Mental Health and Neuro-Sciences, Bangalore Act, 2012:-

- (i) The National Institute of Mental Health and Neuro-Sciences, Bangalore Rules, 2013 published in Notification No. G.S.R. 759(E) in Gazette of India dated 29th November, 2013.
 - (ii) The National Institute of Mental Health and Neuro-Sciences, Bangalore Regulations, 2013 published in Notification No. G.S.R. 760(E) in Gazette of India dated 29th November, 2013.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Placed in Library, See No. LT 1439/16/14]

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND
MINISTER OF STATE IN THE MINISTRY OF DEFENCE (RAO INDERJIT
SINGH): Madam, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions)
under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the Mishra Dhatu Nigam Limited, Hyderabad, for the year 2013-2014.
- (ii) Annual Report of the Mishra Dhatu Nigam Limited, Hyderabad, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1440/16/14]

- (b) (i) Review by the Government of the working of the Bharat Electronic Limited, Bangalore, for the year 2013-2014.
- (ii) Annual Report of the Bharat Electronic Limited, Bangalore, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1441/16/14]

- (c) (i) Review by the Government of the working of the Garden Reach Shipbuilders and Engineers Limited, Kolkata, for the year 2013-2014.
- (ii) Annual Report of the Garden Reach Shipbuilders and Engineers Limited, Kolkata, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1442/16/14]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Applied Manpower Research, Delhi, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Applied Manpower Research, Delhi, for the year 2013-2014.

[Placed in Library, See No. LT 1443/16/14]

- (3) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Cantonment Boards for the year 2013-2014.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Cantonment Boards for the year 2013-2014.

[Placed in Library, See No. LT 1444/16/14]

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) AND
MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SHRIPAD YESSO NAIK): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Homoeopathy, Kolkata, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Homoeopathy, Kolkata, for the year 2013-2014.

[Placed in Library, See No. LT 1445/16/14]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Naturopathy, Pune, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Naturopathy, Pune, for the year 2013-2014.

[Placed in Library, See No. LT 1446/16/14]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Unani Medicine, Bangalore, for the year 2013-2014.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Unani Medicine, Bangalore, for the year 2013-2014.

[Placed in Library, See No. LT 1447/16/14]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Ayurveda, Jaipur, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Ayurveda, Jaipur, for the year 2013-2014.

[Placed in Library, See No. LT 1448/16/14]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Morarji Desai National Institute of Yoga, New Delhi, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Morarji Desai National Institute of Yoga, New Delhi, for the year 2013-2014.

[Placed in Library, See No. LT 1449/16/14]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the National Academy of Ayurveda, New Delhi, for the year 2013-2014, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Academy of Ayurveda, New Delhi, for the year 2013-2014.

[Placed in Library, See No. LT 1450/16/14]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Siddha, Chennai, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Siddha, Chennai, for the year 2013-2014.

[Placed in Library, See No. LT 1451/16/14]

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): Madam, I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the Export Credit Guarantee Corporation of India Limited, Mumbai, for the year 2013-2014.
- (ii) Annual Report of the Export Credit Guarantee Corporation of India Limited, Mumbai, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1452/16/14]

- (b) (i) Statement regarding Review by the Government of the working of the Delhi Mumbai Industrial Corridor Development Corporation Limited, New Delhi, for the year 2013-2014.

- (ii) Annual Report of the Delhi Mumbai Industrial Corridor Development Corporation Limited, New Delhi, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1453/16/14]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Gem and Jewellery Export Promotion Council, Mumbai, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Gem and Jewellery Export Promotion Council, Mumbai, for the year 2013-2014.

[Placed in Library, See No. LT 1454/16/14]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Diamond Institute, Surat, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Diamond Institute, Surat, for the year 2013-2014.

[Placed in Library, See No. LT 1455/16/14]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Design, Ahmedabad, for the year 2013-2014, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Design, Ahmedabad, for the year 2013-2014.

[Placed in Library, See No. LT 1456/16/14]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Foreign Trade, New Delhi, for the year 2013-2014, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Foreign Trade, New Delhi, for the year 2013-2014.

[Placed in Library, See No. LT 1457/16/14]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Packaging, Mumbai, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the

Government of the working of the Indian Institute of Packaging, Mumbai, for the year 2013-2014.

[Placed in Library, See No. LT 1458/16/14]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Council for Leather Exports, Chennai, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Council for Leather Exports, Chennai, for the year 2013-2014.

[Placed in Library, See No. LT 1459/16/14]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Footwear Design and Development Institute, Noida, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Footwear Design and Development Institute, Noida, for the year 2013-2014.

[Placed in Library, See No. LT 1460/16/14]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Cashew Export Promotion Council of India, Kollam, for the year 2013-2014, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Cashew Export Promotion Council of India, Kollam, for the year 2013-2014.

[Placed in Library, See No. LT 1461/16/14]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA): Madam, I beg to lay on the Table:-

(1) A copy each of the following Annual Reports and Accounts (Hindi and English versions) of the Regional Rural Banks for the year ended the 31st March, 2014 together with Auditor's Report thereon:-

- (i) Andhra Pradesh Grameena Vikas Bank, Warangal

[Placed in Library, See No. LT 1462/16/14]

- (ii) Arunachal Pradesh Rural Bank, Naharlagun

[Placed in Library, See No. LT 1463/16/14]

- (iii) Bangiya Gramin Vikash Bank, Berhampore

[Placed in Library, See No. LT 1464/16/14]

- (iv) Baroda Rajasthan Kshetriya Gramin Bank, Ajmer

[Placed in Library, See No. LT 1465/16/14]

- (v) Baroda Uttar Pradesh Gramin Bank, Raebareli

[Placed in Library, See No. LT 1466/16/14]

- (vi) Bihar Gramin Bank, Begusarai

[Placed in Library, See No. LT 1467/16/14]

- (vii) Chhattisgarh Rajya Gramin Bank, Raipur

[Placed in Library, See No. LT 1468/16/14]

- (viii) Chaitanya Godavari Grameena Bank, Guntur

		[Placed in Library, See No. LT 1469/16/14]
(ix)	Deccan Grameena Bank, Hyderabad	
		[Placed in Library, See No. LT 1470/16/14]
(x)	Dena Gujarat Gramin Bank, Gandhinagar	
		[Placed in Library, See No. LT 1471/16/14]
(xi)	Ellaquai Dehati Bank, Srinagar	
		[Placed in Library, See No. LT 1472/16/14]
(xii)	Gramin Bank of Aryavart, Lucknow	
		[Placed in Library, See No. LT 1473/16/14]
(xiii)	Himachal Gramin Bank, Mandi	
		[Placed in Library, See No. LT 1474/16/14]
(xiv)	J&K Grameen Bank, Jammu	
		[Placed in Library, See No. LT 1475/16/14]
(xv)	Karnataka Vikas Grameena Bank, Dharwad	
		[Placed in Library, See No. LT 1476/16/14]
(xvi)	Kerala Gramin Bank, Malapuram	
		[Placed in Library, See No. LT 1477/16/14]
(xvii)	Kaveri Grammena Bank, Mysore	
		[Placed in Library, See No. LT 1478/16/14]
(xviii)	Langpi Dehangi Rural Bank, Diphu	
		[Placed in Library, See No. LT 1479/16/14]
(xix)	Madhya Bihar Gramin Bank, Patna	
		[Placed in Library, See No. LT 1480/16/14]
(xx)	Madhyanchal Gramin Bank, Sagar	
		[Placed in Library, See No. LT 1481/16/14]
(xxi)	Malwa Gramin Bank, Sangrur	
		[Placed in Library, See No. LT 1482/16/14]
(xxii)	Marudhara Gramin Bank, Jodhpur	
		[Placed in Library, See No. LT 1483/16/14]
(xxiii)	Mewar Aanchalik Gramin Bank, Udaipur	
		[Placed in Library, See No. LT 1484/16/14]
(xxiv)	Manipur Rural Bank, Imphal	
		[Placed in Library, See No. LT 1485/16/14]
(xxv)	Meghalaya Rural Bank, Shillong	
		[Placed in Library, See No. LT 1486/16/14]
(xxvi)	Mizoram Rural Bank, Aizawl	
		[Placed in Library, See No. LT 1487/16/14]
(xxvii)	Nagaland Rural Bank, Kohima	
		[Placed in Library, See No. LT 1488/16/14]

(xxviii)	Narmada Jhabua Gramin Bank, Indore	[Placed in Library, See No. LT 1489/16/14]
(xxix)	Pallavan Grama Bank, Salem	[Placed in Library, See No. LT 1490/16/14]
(xxx)	Pandyan Grama Bank, Virudhunagar	[Placed in Library, See No. LT 1491/16/14]
(xxxi)	Pragathi Krishna Gramin Bank, Bellary	[Placed in Library, See No. LT 1492/16/14]
(xxxii)	Prathama Bank, Moradabad	[Placed in Library, See No. LT 1493/16/14]
(xxxiii)	Punjab Gramin Bank, Kapurthala	[Placed in Library, See No. LT 1494/16/14]
(xxxiv)	Odisha Gramya Bank, Bhubaneswar	[Placed in Library, See No. LT 1495/16/14]
(xxxv)	Saptagiri Grameena Bank, Chittoor	[Placed in Library, See No. LT 1496/16/14]
(xxxvi)	Sarva UP Gramin Bank, Meerut	[Placed in Library, See No. LT 1497/16/14]
(xxxvii)	Sarva Haryana Gramin Bank	[Placed in Library, See No. LT 1498/16/14]
(xxxviii)	Saurashtra Gramin Bank, Rajkot	[Placed in Library, See No. LT 1499/16/14]
(xxxix)	Tripura Gramin Bank, Agartala	[Placed in Library, See No. LT 1500/16/14]
(xl)	Utkal Grameen Bank, Balangir	[Placed in Library, See No. LT 1501/16/14]
(xli)	Uttarakhand Gramin Bank, Dehradun	[Placed in Library, See No. LT 1502/16/14]
(xlii)	Uttar Banga Kshetriya Gramin Bank, Coochbehar	[Placed in Library, See No. LT 1503/16/14]
(xliii)	Vananchal Gramin Bank, Dumka	[Placed in Library, See No. LT 1504/16/14]
(xliv)	Vidharbha Konkan Gramin Bank, Nagpur	[Placed in Library, See No. LT 1505/16/14]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Economic Service Section-Institute of Economic Growth, Delhi, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Economic Service Section-Institute of Economic Growth, Delhi, for the year 2013-2014.

[Placed in Library, See No. LT 1506/16/14]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Life Insurance Corporation of India, Mumbai, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Life Insurance Corporation of India, Mumbai, for the year 2013-2014.

[Placed in Library, See No. LT 1507/16/14]

(4) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of Section 23A of the Regional Rural Banks Act, 1976:-

- (i) S.O.1855(E) published in Gazette of India dated 17th July, 2014 regarding dissolution of Marudhara Gramin Bank and Mewar Aanchalik Gramin Bank by reason of amalgamation.
- (ii) S.O.1856(E) published in Gazette of India dated 17th July, 2014 regarding shifting of Head Office of Maharashtra Gramin Bank from Nanded to Aurangabad.
- (iii) S.O.2718(E) published in Gazette of India dated 20th October, 2014 regarding change of name of Deccan Grameena Bank as Telangana Grameena Bank and change of area of operation of Telangana Grameena Bank.
- (iv) S.O.2719(E) published in Gazette of India dated 20th October, 2014 regarding change of area of operation of Andhra Pradesh Grameena Vikas Bank.
- (v) S.O.2812(E) published in Gazette of India dated 3rd November, 2014 regarding dissolution of Gurgaon Gramin Bank and Haryana Gramin Bank by reason of amalgamation.

[Placed in Library, See No. LT 1508/16/14]

(5) A copy each of the following Notifications (Hindi and English versions) under Section 31 of the Securities and Exchange Board of India Act, 1992.

- (i) The Securities and Exchange Board of India [KYC (Know Your Client) Registration Agency] (Second Amendment) Regulations, 2014 published in Notification No. LAD-NRO/GN/2014-15/05/23483 in Gazette of India dated 11th August, 2014.
- (ii) The Securities and Exchange Board of India (Settlement of Administrative and Civil Proceedings) (Amendment) Regulations, 2014 published in Notification No. LAD-NRO/GN/2014-15/08/1491 in Gazette of India dated 15th September, 2014.

[Placed in Library, See No. LT 1509/16/14]

(6) A copy each of the following Notifications (Hindi and English versions) under Section 48 of the Foreign Exchange Management Act, 1999:-

- (i) The Foreign Exchange Management (Transfer or Issue of Security by a Person Resident Outside India) (Eleventh Amendment) Regulations, 2014 published in Notification No. G.S.R. 487(E) in Gazette of India dated 11th July, 2014.
- (ii) The Foreign Exchange Management (Transfer or Issue of Security by a Person Resident Outside India) (Tenth Amendment) Regulations, 2014 published in Notification No. G.S.R. 798(E) in Gazette of India dated 13th November, 2014.
- (iii) The Foreign Exchange Management (Transfer or Issue of Security by a Person Resident Outside India) (Thirteenth Amendment) Regulations, 2014 published in Notification No. G.S.R. 799(E) in Gazette of India dated 13th November, 2014.
- (iv) The Foreign Exchange Management (Transfer or Issue of Security by a Person Resident outside India) (Fourteenth Amendment) Regulations, 2014 published in Notification No. G.S.R. 800(E) in Gazette of India dated 13th November, 2014.
- (v) The Foreign Exchange Management (Remittance of Assets) (Amendment) Regulations, 2014 published in Notification No. G.S.R. 803(E) in Gazette of India dated 14th November, 2014.
- (vi) The Foreign Exchange Management (Transfer or Issue of Any Foreign Security by a Person Resident Outside India) (Fifth Amendment) Regulations, 2014 published in Notification No. G.S.R. 828(E) in Gazette of India dated 21st November, 2014.
- (vii) The Foreign Exchange Management (Transfer or Issue of Security by a Person Resident outside India) (Fifteenth Amendment) Regulations, 2014 published in Notification No. G.S.R. 829(E) in Gazette of India dated 21st November, 2014.

[Placed in Library, See No. LT 1510/16/14]

(7) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the Irrigation and Water Resources Finance Corporation Limited, New Delhi, for the year 2013-2014.
- (ii) Annual Report of the Irrigation and Water Resources Finance Corporation Limited, New Delhi, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1511/16/14]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Insurance Regulatory and Development Authority, Hyderabad, for the year 2013-2014.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Insurance Regulatory and Development Authority, Hyderabad, for the year 2013-2014.

[Placed in Library, See No. LT 1512/16/14]

- (9) (i) A copy of the 25th Liquidator's Report (Hindi and English versions) on voluntary winding up of IIBI to the equity shareholders of IIBI (under Members' voluntary winding up) for the quarter ended 30.09.2014.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the voluntary winding up of IIBI to the equity shareholders of IIBI (under Members' voluntary winding up) for the quarter ended 30.09.2014.

[Placed in Library, See No. LT 1513/16/14]

(10) A copy of the Insurance Regulatory and Development Authority (Health Insurance) (First Amendment) Regulations, 2014 (Hindi and English versions) published in Notification No. F. No. IRDA/Reg./7/90/2014 in Gazette of India dated 24th November, 2014 under Section 27 of the Insurance Regulatory and Development Authority Act, 1999.

[Placed in Library, See No. LT 1514/16/14]

(11) A copy each of the following Notifications (Hindi and English versions) under section 296 of the Income Tax Act, 1961:-

- (i) The Income-tax (11th Amendment) Rules, 2014 published in Notification No. S.O. 2874(E) in Gazette of India dated 10th November, 2014, together with an explanatory memorandum.
- (ii) The Bank Term Deposit (Amendment) Scheme, 2014 published in Notification No. S.O. 2906(E) in Gazette of India dated 13th November, 2014, together with an explanatory memorandum.
- (iii) S.O. 3014(E) published in Gazette of India dated 28th November, 2014, together with an explanatory memorandum notifying a resident, being an applicant under Section 245N for the purpose of chapter XIX-B of the Income Tax Act.
- (iv) The Income-tax (12th Amendment) Rules, 2014 published in Notification No. S.O. 3015(E) in Gazette of India dated 28th November, 2014, together with an explanatory memorandum.

[Placed in Library, See No. LT 1515/16/14]

(12) A copy each of the following papers (Hindi and English versions) under Article 151(1) of the Constitution:-

- (i) Report of the Comptroller and Auditor General of India-Union Government (No. 32 of 2014)(Department of Revenue-Direct Taxes)-Appreciation of Third Party (Chartered Accountant) Reporting in Assessment Proceedings for the year ended March, 2014.

[Placed in Library, See No. LT 1516/16/14]

- (ii) Report of the Comptroller and Auditor General of India-Union Government (No. 33 of 2014)-Department of Revenue (Indirect Taxes-Central Excise)-Central Excise Administration in Automotive Sector for the year ended March, 2014.

[Placed in Library, See No. LT 1517/16/14]

- (iii) Report of the Comptroller and Auditor General of India-Union Government (Defence Services) (No. 35 of 2014)-Army, Ordnance Factories and Defence Public Sector Undertakings for the year ended March, 2013.

[Placed in Library, See No. LT 1518/16/14]

- (iv) Report of the Comptroller and Auditor General of India-Union Government (Civil) (No. 37 of 2014)-Performance Audit of Indira Awaas Yojana, Ministry of Rural Development for the year ended March, 2013.

[Placed in Library, See No. LT 1519/16/14]

- (v) Report of the Comptroller and Auditor General of India-Union Government (Railways) (No. 31 of 2014) (Performance Audit)-Management of Goods Trains in Indian Railways for the year ended March, 2013.

[Placed in Library, See No. LT 1520/16/14]

- (vi) Report of the Comptroller and Auditor General of India-Union Government (Defence Services) (No. 34 of 2014)-Air Force and Navy for the year ended March, 2013.

[Placed in Library, See No. LT 1521/16/14]

(13) A copy of the Statement (Hindi and English versions) on Quarterly Review of the trends in receipts and expenditure in relation to the budget at the end of the first quarter of financial year 2014-2015, under sub-section (1) of Section 7 of Fiscal Responsibility and Budget Management Act, 2003.

[Placed in Library, See No. LT 1522/16/14]

(14) (i) A copy of the Annual Report (Hindi and English versions) of the National Council of Applied Economic Research, New Delhi, for the year 2013-2014, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Council of Applied Economic Research, New Delhi, for the year 2013-2014.

[Placed in Library, See No. LT 1523/16/14]

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN RATHORE): Madam, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Press Council of India, New Delhi, for the year 2013-2014, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Press Council of India, New Delhi, for the year 2013-2014.

[Placed in Library, See No. LT 1524/16/14]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Prasar Bharati, New Delhi, for the year 2011-2012.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Prasar Bharati, New Delhi, for the year 2011-2012.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No. LT 1525/16/14]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Satyajit Ray Film and Television Institute, Kolkata, for the year 2013-2014, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Satyajit Ray Film and Television Institute, Kolkata, for the year 2013-2014.

[Placed in Library, See No. LT 1526/16/14]

5) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Broadcast Engineering Consultants India Limited, Noida, for the year 2013-2014.

- (ii) Annual Report of the Broadcast Engineering Consultants India Limited, Noida, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1527/16/14]